
Shakeel Khan Vs Arun Kumar Panday And Ors

CONT No. 558 Of 2018

Court: Chhattisgarh High Court

Date of Decision: June 21, 2018

Hon'ble Judges: Sanjay K. Agrawal, J

Bench: Single Bench

Advocate: Badruddin Khan

Final Decision: Disposed Of

Judgement

Sanjay K. Agrawal, J

1. Heard.

2. This contempt petition has been filed by the petitioner herein, alleging non-compliance of this Court's order dated 10.01.2018 passed in W.P.(S) No.

265 of 2018.

3. After hearing learned counsel appearing for the petitioner, I deem it appropriate to give one opportunity to the respondents/contemnors to ensure

compliance of this Court's order dated 10.01.2018 passed by this Court.

4. The petitioner may also make additional representation along with the copy of this order within ten days from today before the respondents and, in

turn, the respondents shall ensure the compliance of this Court's order dated 10.01.2018 in its letter and spirit expeditiously.

5. With the aforesaid direction, the contempt case stands finally disposed of.